

Statement*Details of the action taken by the airline*

- Approval of Chief of Flight Safety of the organization has been withdrawn by the DGCA for non-compliance of CAR Section 5, Series F, Part-I and CAR Section 5, Series F, Part-II. The organization has appointed a new Chief of Flight Safety.
- Training In-charge Instructor pilot's FATA was cancelled by DGCA. The organization also terminated his service.
- Training records of the pilots has been updated.
- The Flight Safety department of the airline is now closely monitoring/ examining the flight operations quality assurance as per the guideline given by CAR Section 5, Series F, Part-I and CAR Section 5, Series F, Part-II.
- The documentation and record keeping for breath analyser records are maintained as per the requirements laid down in CAR Section 5, Series F, Part-III.
- The organization has issued instructions advising all pilots to record the defects in the techlog whenever they occurred for effective maintenance.

Achievements and targets of the Ministry

2477. SHRI DEVENDER GOUD T.: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether presentation has been made before the Prime Minister about the Ministries' last two years' achievements;

(b) if so, the details thereof;

(c) where the Ministry has fallen short of its targets and where it has excelled;

(d) what are the targets set for the coming three years and roadmap to achieve the same;

(e) the details of difficulties brought before the Prime Minister and suggestions made to overcome them; and

(f) the details of core areas the Ministry is going to focus on in the coming three years?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) No such presentation has been made by Ministry of Civil Aviation.

(b), (c) and (e) Do not arise.

(d) and (f) The Ministry has notified National Civil Aviation Policy, 2016 which lays the roadmap for providing safe, secure, affordable and sustainable air travels for passengers and transportation of cargo with access to various parts of India. It covers 22 core policy areas of the civil aviation sector which includes regional connectivity, route dispersal guidelines, bilateral traffic rights, new framework for ground handling, general aviation, development of airports, aviation education and skill development and Maintenance, Repair and Overhaul (MRO), etc.

The core areas receiving the Ministry's focussed attention in next three years are:

- (i) Regional Connectivity Scheme.
- (ii) Revival of 50 un-served/under-served airports in tier-II and tier-III towns/cities as a part of the Regional Connectivity Scheme in a phased manner during 2016-17 to 2019-20.
- (iii) Infrastructure investments by Airports Authority of India in airports as per details are given in the Statement.

Statement

Proposed infrastructure investment in AAI, Airports in next 3 years

(₹ in crore)			
Sl. No.	Proposed Infrastructure	Number of Airports	Investment
1.	New Projects-upgradation and expansion of airports	10 Nos.	5000
2.	Upgradation work in progress	19 Nos.	2700
3.	Revival of Non-operational airports for VFR operations	10 Nos.	800
4.	Development of airports in tier-II and tier-III cities	05 Nos.	750
5.	CFTs-Rescue Tenders, RIV and Water Tenders		200
6.	Solar Power Projects in Progress (Roof top), Total Capacity 4400 KWp		20
7.	Solar Power Projects in Progress (Ground Mounted), Total Capacity 19,800 KWp		100
8.	Futuristic Telecommunication Infrastructure (FTI)		200
TOTAL			9770